

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2015**  
**APPEAL NO. 225 OF 2015**  
**APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016**  
**APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016**  
**APPEAL NO. 315 OF 2016 &**  
**APPEAL NO. 12 OF 2017**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 223 OF 2015**

**In the matter of:**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**APPEAL NO. 225 OF 2015**

**Reliance Infrastructure Ltd. ...Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016**

**Reliance Infrastructure Ltd. ...Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.  
 Ms. Anjali Chandurkar  
 Ms. Malavika Prasad  
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
 Mr. Ashutosh K. Srivastava for R-7

**APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016**

**Reliance Infrastructure Ltd. ...Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & ...Respondent(s)**  
**Ors.**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.  
 Ms. Anjali Chandurkar  
 Mr. Hasan Murtaza  
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**APPEAL NO. 12 OF 2017**

**Reliance Infrastructure Ltd. ...Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & ...Respondent(s)**  
**Ors.**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**APPEAL NO. 315 OF 2016**

**Reliance Infrastructure Ltd. ...Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & ...Respondent(s)**  
**Ors.**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**ORDER**

We have heard learned counsel for the appellant. Learned counsel for the appellant has concluded the arguments.

List the matter for further hearing on **14.08.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**  
*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**